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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

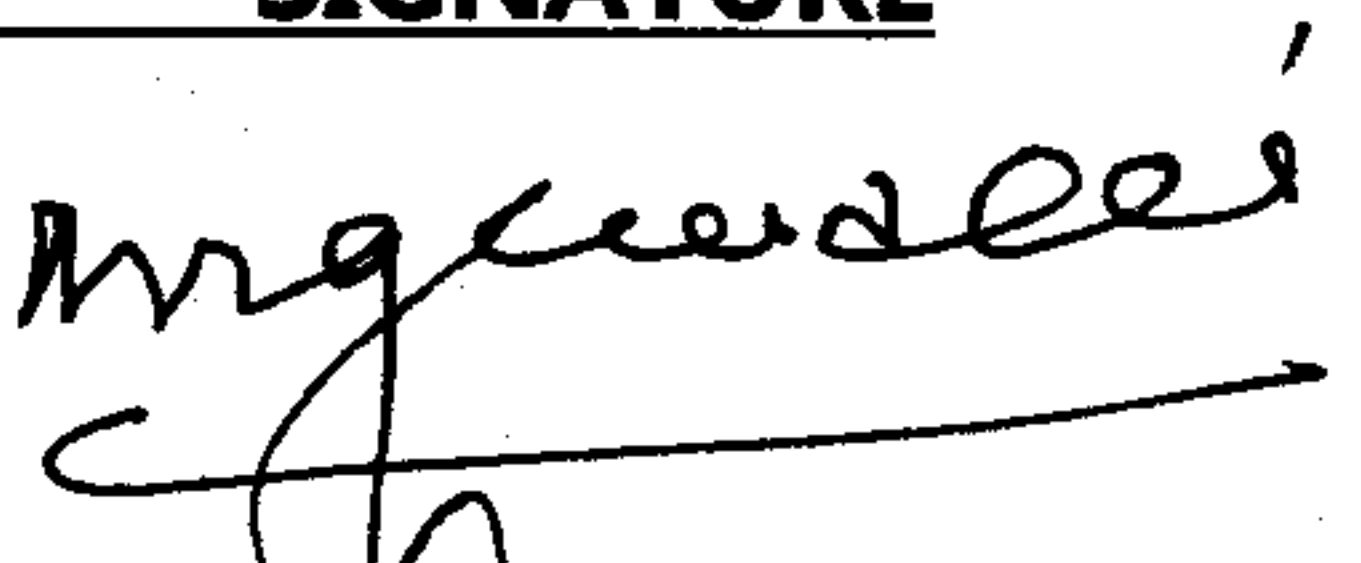
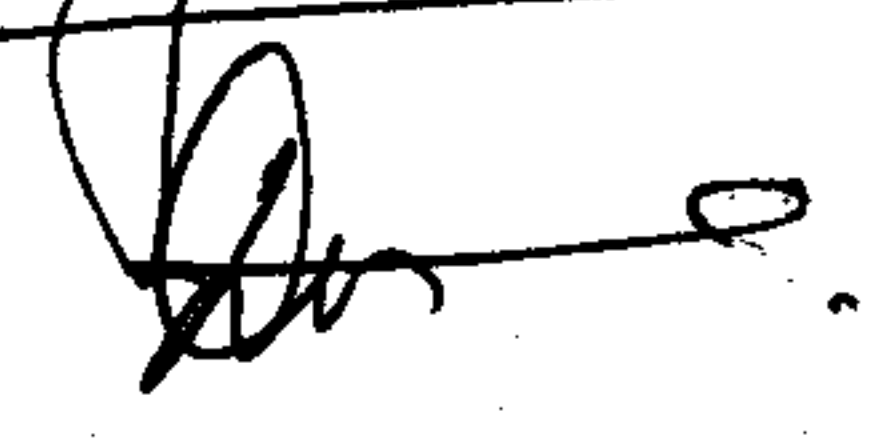
C.P. No. 3/14(1)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2018**

Name of the Company: Kutch Crop Services Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	AMRISH GANDHI	PCS		
2.	Devang Vyas	ASGI	RD	


ORDER

Learned PCS Mr. Amrish Gandhi present for the Petitioner. Learned ASGI Mr. Devang Vyas present for the Regional Director.

The representation of ROC is received.

On receipt of the notice Learned ASGI on behalf of the central government and RD appeared and requested for sometime to deal with the petition so filed by the petitioner and shall file reply, if any.

List the matter on 16.04.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 28th day of March , 2018.